

Defective Case Register from 2024-11-28 to 2024-11-28

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/49545/2024	AMIYA KUMAR MOHANTY	2024-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-ABLAPL/35786/2024	HIMANSU SEKHAR SATAPATHY	2024-11-28	Page no. 12 not completely scanned.
3	D-WP(C)/49423/2024	BIJAYA KUMAR SAHOO	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
4	D-CRLMC/35510/2024	DEVASHIS PANDA	2024-11-28	1. P.O. of cause title not tally with affidavit.
5	D-WP(C)/49467/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
6	D-ABLAPL/35691/2024	NITYA RANJAN SAHOO	2024-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.ABLAPL Petition not properly page marked in index.2. Paragraph no. not furnished on declaration.3 Relationship of petitioner not mentioned on the cause title.4 L.A.A.fee of Rs.10/- not paid on V.nama
7	D-RSA/49380/2024	DEBABRATA DASH	2024-11-28	8-CAUSE TITLE NOT IN ORDER. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2/- not paid. Decree Rs.5/- not paid. (b) Appellate Court Judgement Rs.2/- not paid. Decree Rs.5/- not paid. 2.C.Fee payable not indicated.3 Age of the Respondents not furnished in the Appeal Memo.
8	D-ABLAPL/35770/2024	BISWAJIT PASAYAT	2024-11-28	As per standing order no.3 dtd.9-7-2024, name of the prosecutrix/informant should not be reflected in the petition.Then S.R. will be made.
9	D-FAO/49697/2024	RABINDRANATH DEBATA	2024-11-28	Index not properly page marked.
10	D-BLAPL/35703/2024	RONALISHA PRADHAN	2024-11-28	As per rejection order , name of the trial court not correct in petition.
11	D-CRLMC/35603/2024	JYOTIRMAYA SAHOO	2024-11-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. HBAWF Fee Rs. 50/- to be paid.
12	D-RPFAM/49413/2024	BHARATI DASH	2024-11-28	age of the both parties are same as mentioned in court below.
13	D-ABLAPL/35763/2024	PRASANTA KUMAR ROUSTRAY	2024-11-28	14-NOT PROPERLY INDEXED. Petition not correctly page marked.

14	D-WP(C)/49592/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-28	Page No.36 Annexure-11 date of order do not tally with Index annexure -11.
15	D-CONTC/43194/2024	ADV.	2024-11-28	Receipt showing copy on C G not filed
16	D-BLAPL/35725/2024	BIBHU PRASAD CHHUALSINGH	2024-11-28	1.ABLAPL No. not correctly furnished in the reference Certificate.
17	D-WP(C)/49581/2024	ASHOK KUMAR BEHERA	2024-11-28	Deficit court fee of Rs.6/ to be paid on cause title of writ petition.
18	D-WP(C)/49398/2024	KRISHNA CHANDRA SAHU	2024-11-28	30-OTHER DEFECT (IF ANY) As per annexure -2 ,finance department resolution no . is 3560 but shown in index and page 4 of writ petition against annexure 2 as 3650 .
19	D-WP(C)/49664/2024	PRADEEP KUMAR MAHAPATRA	2024-11-28	List of date and events are not correctly page marked in book marks index and index of writ petition.
20	D-WP(C)/49470/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-28	1.True copy of the Proceeding, dtd. 12.03.2015 mentioned in Annex-2 does not tally with the Index, cause title and avements-4 of the petition. .2.True copy of the Order, dated 14.09.2016 mentioned in Annex-5 does not tally with the Index and cause title and avements-7 of the petition
21	D-WP(C)/49421/2024	MANMEET SINGH ARORA	2024-11-28	Sumanta kumar patel, petitioner No.8 has executed vakaltnama as Saroj Kumar Patel.
22	D-ABLAPL/35765/2024	RAJU KUMAR SATPATHY	2024-11-28	14-NOT PROPERLY INDEXED. Page marking not correct in index.
23	D-WP(C)/49627/2024	SATYA NARAYAN MISHRA 4	2024-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Deficit court fee of Rs.6/ not paid on cause title of writ petition.2.Synopsis and date charts not filed
24	D-ABLAPL/35792/2024	PUNIL KUMAR SWAIN	2024-11-28	As per index, annex. 2 not page marked.
25	D-CRLA/35589/2024	ALOK KUMAR MOHAPATRA	2024-11-28	1. Logo is wanting 2. IA no.3032/24 not addressed. 3.Occupation of deponent not furnished.(ii)Neat page nos.71 and 73 be filed.
26	D-WP(C)/49510/2024	GHANASHYAM NAMTOAR	2024-11-28	1. Synopsis AND date chart not alphabetically page marked in the index and in the petition.2.Page no 7 not neat and legible.
27	D-WP(C)/49410/2024	BISWARANJAN PARAMGURU	2024-11-28	The name mentioned in certificate portion of affidavit does not tally with the name of the petitioner of cause title of writ petition
28	D-BLAPL/35652/2024	TRILOCHAN PANIGRAHI	2024-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of order not tally with Rejection order and Index.Relationship not mentioned in the affidavit.D.fee of Rs.10/- not paid in the v.nama
29	D-WP(C)/49400/2024	ADYASIDHI MISHRA	2024-11-28	30-OTHER DEFECT (IF ANY) 1. Annexure marking of order dated 23.07.2024 in prayer portion of writ petition appears to be wrong. 2. Legible copy of page-13,14,40 and 41 to be filed. 3. Petition not correctly addressed to Honorable Court.

30	D-WP(C)/49583/2024	ASHOK KUMAR BEHERA	2024-11-28	1. Annexure-1 series as per index and averment of writ petition not filed. 2. Annexure-1 series along with description not marked in book marks index
31	D-ABLAPL/35729/2024	PUSPAMITRA MOHAPATRA	2024-11-28	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 not neat.
32	D-ABLAPL/35677/2024	TARA PRASAD MOHAPATRA	2024-11-28	Date of disp. of not reflected in ref. certificate, as per FIR. detail.
33	D-CRLMC/35716/2024	BHABANI SANKAR MISHRA	2024-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-WP(C)/49516/2024	DILLIP KUMAR RAY	2024-11-28	1. Page marked in the index not in order. 2. Annexure 2 not marked at page 10. 3. Date mentioned under annexure 1 not tally with the averment and index of the writ petition. 4. Date mentioned under annexure 4 not tally to the averment of the writ petition and annexure as annexed. 5. synopsis and date chart not alphabetically paginated.
35	D-ABLAPL/35660/2024	AMLAN SHAKTI PAUL	2024-11-28	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not legible.
36	D-BLAPL/35741/2024	DEVASHIS PANDA	2024-11-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Synopsis and date chart not alphabetic paginated in Index.
37	D-MACA/49480/2024	BIBEKANANDA UDGATA	2024-11-28	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 279 days 2. statutory deposit not made
38	D-FAO/49464/2024	RAMESH CHANDRA SAHOO-1	2024-11-28	1. Receipt showing deposit of awarded amount before the commissioner not filed. 2. Age of respondents-1,2 are same as mentioned in court below.
39	D-WP(C)/49409/2024	ANIRUDHA DAS	2024-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and enrollment numbers in last page of writ petition.
40	D-CRLMC/35642/2024	JUGALA KISHORE PANDA	2024-11-28	1. Page no. 54 not filed.
41	D-ABLAPL/35796/2024	SUSIL KUMAR PATNAIK	2024-11-28	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 11 not neat.
42	D-BLAPL/35756/2024	DEVASHIS PANDA	2024-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished on declaration. 2 Name of the Lower court in rejection order under Annexure-2 does not tally with petition.

43	D-ABLAPL/35790/2024	JNYANANANDA PANDA	2024-11-28	Annex.1 not reflected in the petition.
44	D-WP(C)/49404/2024	ANIRUDHA DAS	2024-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished
45	D-BLAPL/35609/2024	KISHOR KUMAR NAIK	2024-11-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Deponent no 2 not Executed in V. nama. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
46	D-BLAPL/35694/2024	TANMAYA KUMAR MOHANTY	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat.
47	D-WP(C)/49472/2024	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2024-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
48	D-WP(C)/49511/2024	PRATIK DASH	2024-11-28	paragraphs blank in declaration part of the affidavit in the I. A.. petition.
49	D-WP(C)/49550/2024	AMIYA KUMAR MOHANTY	2024-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED subject code not furnished in the cause title.
50	D-MACA/49394/2024	SANTOSH KUMAR MOHANTY	2024-11-28	statutory deposit not made
51	D-WP(C)/49433/2024	PRAKASH KUMAR MISHRA	2024-11-28	Name of the petitioner wrongly described at page A of the synopsis.
52	D-RSA/48470/2024	MAHESWAR MOHANTY	2024-11-28	Page No 21 and 22 not properly arranged.
53	D-ABLAPL/35705/2024	TANMAYA KUMAR MOHANTY	2024-11-28	C.T number not tally with cause title and first para of the petition copy.
54	D-WP(C)/49451/2024	SABYASACHI MISHRA	2024-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
55	D-CONTC/49430/2024	ADV.	2024-11-28	Code NOT CORRECT
56	D-BLAPL/35727/2024	PUSPAMITRA MOHAPATRA	2024-11-28	1. Annex.2 not correct in para.2 of the petition.2 Counsel name in second para not reflected in V.nama
57	D-BLAPL/35724/2024	PABITRA KUMAR NAYAK	2024-11-28	Name of the prosecutrix /Informant shall not be reflected in the petition , as per standing order no.3 dtd. 9-7-2024 . Then S.R. will be made .
58	D-ABLAPL/35745/2024	ULLASH CHANDRA MOHANTY	2024-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with affidavit and cause title.Occupation not mentioned in the affidavit.Copy of annex-1 as well as F.I.R not filed.
59	D-WP(C)/49505/2024	RANJIT SAMAL	2024-11-28	Index of the writ petition,book mark index not properly page marked as per annexures as annexed.
60	D-ABLAPL/35658/2024	AMLAN SHAKTI PAUL	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 10 not legible.
61	D-ABLAPL/35657/2024	BRUNDABAN ROUT	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page18 not legible.
62	D-ABLAPL/35664/2024	SAUMYA RANJAN PRADHAN	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat.Petitioner no.-2 wrongly mentioned in declaration in swearing affidavit.
63	D-RVWPET/46834/2024	AGASTI KANUNGO	2024-11-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-WP(C)/49508/2024	GHANASHYAM NAMTOAR	2024-11-28	Synopsis and date chart not alphabetically paginated in index and petition.
65	D-WP(C)/49617/2024	MANMEET SINGH ARORA	2024-11-28	Page no 12 not legible
66	D-WP(C)/49399/2024	KRISHNA CHANDRA SAHU	2024-11-28	30-OTHER DEFECT (IF ANY) Annexure-5 along with description not marked in Book marks index.
67	D-CRLMC/35638/2024	SUSHANTA KUMAR JOSHI	2024-11-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the Father in cause title not tally with affidavit. 2. Court fee Rs. 2/- to be paid
68	D-WP(C)/49560/2024	AMIYA KUMAR CHHATOI	2024-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page-24 under Annexure-2 not filed
69	D-CRLMC/35576/2024	RABINDRANATH BARIK	2024-11-28	1. Page nos 1 and 2 not notarized. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
70	D-WP(C)/49522/2024	TRILOCHAN PANIGRAHI	2024-11-28	30-OTHER DEFECT (IF ANY) 1. Occupation of the Petitioner not furnished in the Affidavit.
71	D-CRLA/35629/2024	AJIT KUMAR PANDA	2024-11-28	Annexure -1 not page marked.
72	D-WP(C)/49693/2024	DEBRAT SETHY	2024-11-28	.Receipt Showing Serv.copy To ct not Filed.
73	D-WA/45108/2024	SAMIR KUMAR MISHRA(SR. ADV.)	2024-11-28	1. Period of Delay 17days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not filed.
74	D-CRLMC/35627/2024	ANIRUDHA DAS	2024-11-28	1. Date of NBW order not correctly furnished in entire petition.
75	D-WP(C)/49448/2024	LINGARAJ SARANGI	2024-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
76	D-ABLAPL/35750/2024	JYOTIRMAYA SAHOO	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 9 and 10 not partially legible.
77	D-WP(C)/45772/2024	GAUTAM CHARAN ROUT	2024-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Affidavit not sworn on behalf of petitioner 2to 5 .This may be registred as WP(C) P.I.L
78	D-ABLAPL/35663/2024	SAUMYA RANJAN PRADHAN	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 10 and 11 not neat.
79	D-CRLMC/35713/2024	GOPAL PRASAD JENA	2024-11-28	Authorization with regards to other petitioners to swear the affidavit has not been furnished.
80	D-ABLAPL/35672/2024	TARA PRASAD MOHAPATRA	2024-11-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the petitioner no.3 in cause title, not tally signature of executant.2 i.e.Pratibha MOHAPATRA.
81	D-BLAPL/35433/2024	SATYANARAYAN MISHRA	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 6 to 9 not neat.
82	D-WP(C)/49533/2024	BIBEKANANDA BHUYAN	2024-11-28	D COURT FEE OF RS54/ TO BE FILED
83	D-RPFAM/49692/2024	AKSHAYA KUMAR JENA	2024-11-28	1.name of petitioner not tally with the name mentioned in court below.
84	D-WP(C)/49541/2024	SUSAMARANI RANI SAHOO	2024-11-28	30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated. 2.The name of the parties not filled up in vakaltnama.
85	D-WP(C)/49587/2024	ASHOK KUMAR BEHERA	2024-11-28	Date mentioned in Annexure-4 and averment of writ petition does not tally with book marks index and index of writ petition.
86	D-WP(C)/49603/2024	KUNAL KUMAR SWAIN	2024-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-WP(C)/49575/2024	H.V.B.R.K.DORA	2024-11-28	This may be Register as CRLMP
88	D-WP(C)/49586/2024	ASHOK KUMAR BEHERA	2024-11-28	1.Annexure-2 is not properly placed.2.Double copy of Annexure-3 and 4 has been filed
89	D-ABLAPL/35738/2024	AKSHAYA KUMAR SAHOO	2024-11-28	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.Page marking not correct in Book mark.
90	D-ABLAPL/35788/2024	UMAKANTA BARIK	2024-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the deponent in declaration not tally with affidavit.
91	D-CMP/48260/2024	NIHAR RANJAN MOHANTY	2024-11-28	address of OP nos 12,13, 37 not furnished
92	D-BLAPL/35688/2024	AKASH BHUYAN	2024-11-28	Annexure-1 not properly page marked.
93	D-ABLAPL/35715/2024	KESHAB CHANDRA MISHRA	2024-11-28	14-NOT PROPERLY INDEXED. Synopsis and Date of Events not page marked.Petition not properly tagged.

94	D-WP(C)/49099/2024	DURGA PRASAD PRADHAN	2024-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-WP(C)/49463/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
96	D-BLAPL/35634/2024	PRAVAT KUMAR NAYAK	2024-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. P.S and G.R case number not tally with cause title and synopsis.Paragraph not correctly mentioned in the affidavit.G.R Number not tally with Rejection order and cause title.
97	D-WP(C)/49503/2024	RANJIT SAMAL	2024-11-28	Page no 12 not neat.
98	D-ABLAPL/35784/2024	DEEPAK KU SAHOO	2024-11-28	POCSO wrongly mentioned in cause title.
99	D-MACA/49591/2024	PRASANTA KUMAR MAHALI	2024-11-28	Period of Delay 123 days.
100	D-CRLMC/35616/2024	SARADA PRASAD DASH	2024-11-28	1. Annex-2 not executed at page no.15
101	D-ABLAPL/35669/2024	SARAT KUMAR JENA	2024-11-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee Rs. 50/- to be paid in V.nama.
102	D-ABLAPL/35762/2024	SWARAJ PATEL	2024-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 19 not neat.
103	D-WP(C)/49719/2024	TUSAR KUMAR MISHRA	2024-11-28	3-AUTHENTICATION FEE IS DEFICIENT. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Synopsis and Date chart not alphabetically page marked.2. writ petition and I.A.petition marked not page marked.
104	D-CONTC/47673/2024	ADV.	2024-11-28	COPY OF ORDER OF GIA CASE BE FILED AND MAKE IT ANNEXURE.INDEX BE CHANGED
105	D-WP(C)/49458/2024	SIDHARTHA DAS	2024-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-CRLMC/34848/2024	MANORANJAN PADHY	2024-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. TR case no. 27/2019 not filed. 2. Nomenclature not correctly furnished sl. no.1 in index and 1st line of page no. 4. 3. Annexure not mentioned 2nd line at page no. 4

107	D-CRLMC/35605/2024	SAILAZA NANDAN DAS	2024-11-28	1. This case related to sexual offence the name of victim, victim father and address deleted from the petition as per the standing order 3 / 2024 and put for SR thereafter.
108	D-WP(C)/49566/2024	JAYADEBA BEHERA	2024-11-28	Receipt Showing Serv.copy To cg not Filed.
109	D-ABLAPL/35667/2024	AMLAN SHAKTI PAUL	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 11 to 13 not neat.
110	D-BLAPL/35655/2024	PRANAB KUMAR DAS	2024-11-28	Name of Opp.Party not mentioned in V.Nama.
111	D-ABLAPL/35650/2024	BIJAYA KUMAR PARIDA 2	2024-11-28	As per standing order no-3 dated.9.7.24 the name of the victim /informant mentioned in the petition copy.
112	D-WP(C)/49688/2024	GAUTAM SWARUP	2024-11-28	Receipt Showing Serv.copy To cg not Filed.
113	D-BLAPL/35674/2024	TARA PRASAD MOHAPATRA	2024-11-28	Page no 9 not proper arranged.
114	D-CMAPL/49625/2024	ADV.	2024-11-28	1.Code not indicated
115	D-LPA/49406/2024	MANAS RANJAN SATPATHY	2024-11-28	this may be registered as WA
116	D-WP(C)/49509/2024	SUNIL KUMAR PANDA	2024-11-28	1.Annexure - 2 marked twice in the averment of the writ petition instead of annexure- 3 . 2.Annexure 3 not marked in the annexure. 3. Advocate not sign in the prayer portion 4.Nomenclature not correct in the index . 5.Index not serially marked . 6.Petition not correctly addressed to Honorable Court
117	D-ABLAPL/35636/2024	SUSHANTA KUMAR JOSHI	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 26 , 28 , 30 not neat.
118	D-RSA/49482/2024	NIROD KUMAR SAHU	2024-11-28	1.D.C.Fee of Rs.535/- to be paid.-
119	D-BLAPL/33606/2024	TARA PRASAD MOHAPATRA	2024-11-28	Age of the petitioner not furnished in V.nama.
120	D-WP(C)/49494/2024	GOPAL PRASAD JENA	2024-11-28	.Receipt Showing Serv.copy To cg not Filed.
121	D-CRLA/35693/2024	JUGALA KISHORE PANDA	2024-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
122	D-WP(C)/49479/2024	ACHYUTANANDA PATTANAIK	2024-11-28	1.Rule-8. of the orissa high court, P.I.L Rules,2010 has not Complied with.
123	D-BLAPL/35717/2024	BIJAYA KUMAR DASH	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 20 not neat.
124	D-ABLAPL/35776/2024	SURYAKANTA DWIBEDI	2024-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-WP(C)/49610/2024	ASIT KUMAR CHAUDHURY	2024-11-28	1.Synopsis and date charts are not alphabetically paginated.2.Rule-8 of Orissa High Court P.I.L.Rules not complied

126	D-TRP(C)/49506/2024	JAGAJIBAN PRADHAN	2024-11-28	IA not sworn to by the petitioner
127	D-MACA/49606/2024	SOMNATH ROY	2024-11-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1 Period of Delay 124 days.
128	D-CRLMC/35614/2024	SURESH KUMAR JENA	2024-11-28	1. Address of P.S. in cause title not tally with affidavit.
129	D-WP(C)/49730/2024	ACHYUTANANDA PATTANAIK	2024-11-28	this may be registered as CRLMP
130	D-CRLLP/35702/2024	D.K.MISHRA	2024-11-28	Honourable CJ not addressed in IA.
131	D-ABLAPL/35744/2024	JYOTIRMAYA SAHOO	2024-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat.
132	D-CONTC/49620/2024	ADV	2024-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
133	D-RSA/49644/2024	SAROJ KUMAR PADHY	2024-11-28	Decree is essential for valuation and assessment of C.Fee.Put up for S.R after filing of Decree.
134	D-BLAPL/35722/2024	BIBHU PRASAD DAS	2024-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs of the petn., not correctly reflected in the declaration of affidavit.2. Name of the trial court not correct in synopsis and cause title.
135	D-ABLAPL/35706/2024	TANMAYA KUMAR MOHANTY	2024-11-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. C.T number not tally with cause title and first para of the petition copy.Both the signature of the executants not tally with addressed of v.nama.
136	D-CONTC/49455/2024	SURENDRA KUMAR SAHOO	2024-11-28	1. Period of Delay 1300 DAYS 2.PAGE NOS.7 TO 10 NOT NEAT
137	D-WP(C)/49543/2024	SUSAMA RANI SAHOO	2024-11-28	Synopsis and date charts are not alphabetically paginated
138	D-CRLMP/35595/2024	DEBASHIS ROUTRAY	2024-11-28	1)Synopsis not filed.(2) FIR copy not filed

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 28-11-2024 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/403/2023	RVWPET/403/2023	SHUBHENDU KUMAR PARIDA	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER